

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 89/TT/2012

Date: 28.7.2014

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval of Transmission Tariff for for ICTs at Jaipur-South & LILO of 400 KV D/C Balia-Lucknow Line at Sohawal- under NRSS

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with advance copy to respondents/ beneficiaries, latest by 19.8.2014:-

- 1) CEA certificate of inspection for remaining assets (12 bays) for determination of tariff in accordance with Regulation 12 (c) of the 2009 Tariff Regulations;
- 2) In case CEA certificate cannot be furnished, separate capital cost for assets for which inspection has been carried out by CEA.

Yours faithfully,

Sd/-  
(Dr. P.K. Sinha)  
A C (Legal)

Copy to Chief (Engg.) & Chief (Finance) for information

